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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 56/17 in CP 02/17	-	For filing amended copy	241/ 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① Alka

9739382516

Petitioner



②

Kunjal

9538467577

R-1



③

Rekha. K. Arjun

For R3



④

NAMAN JHABALI

+919962100188

R2 4578

Counsel for petitioner is present. Amended cause title is filed. Counsel requested to order notice to the newly added party/OL, Bangalore.

Counsel for petitioner is directed to file the amended copy of the petition in the Registry.

List it on 29.11.2017.

MEMBER (J)



MEMBER (T)